## National Company Law Tribunal Allahabad Bench

CP NO. (1B)/133/ALD/2017.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Asset Reconstruction Company (India) Limited SECTION OF THE COMPANIES ACT/I & B CODE: 7 of ILB code, 2016.

SL. NO.	Name	Designation	Repres	sentation	Signature
1.	S.K. Tripa	elli so	w Pal	i Lioner	1
2.	Abhishel	Misha	in the	1 HOWY	8
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3. M	R. ARUN S	AKENA 1	40V. (	C -	
4. H	S. MALL		ADV.	Cosporal	¥/0.0

## CP No. (IB) 133/ALD/2017

Sri Sunil Tripathi along with Abhishek Mishra, advocates for the petitioner for the Financial Creditor. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent.

Today, the Financial Creditor files reply to the additional affidavit. A copy thereof is provided to the Corporate Debtor Company. He seeks time to file rejoinder. Hence, the time is granted.

The matter to be listed on 20th February, 2018

Date: 22/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)